COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 109 OF 2018

Dated: 27th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Kerala State Electricity Board Ltd. Appellant(s)

Versus

Kerala State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. P. V. Dinesh

Ms. Arushi Singh

Counsel for the Respondent(s) : -

<u>ORDER</u>

None appeared on behalf of the Respondent.

Another four weeks' time is granted to the learned counsel appearing for the Respondent to enable him to file reply on or before 27-08-2018 after serving copy on the other side. Thereafter, three weeks' time is granted to the learned counsel appearing for the Appellant to file rejoinder on or before 18-09-2018, after serving copy on the other side.

List the matter on <u>04-10-2018</u>, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey) Technical Member (Justice N. K. Patil)
Judicial Member

Bn/pr